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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. No. 708/95

Date of decision 23.11.1995

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Sh.R.K.Ahooja, Member (A)

Shri Manoj Kumar Batra,  
son of Shri Jagdish Lal,  
H.No.18/523, Gali No.3,  
Mohalla, Inderpuri, Band Gate, Sirsa,  
Haryana-125055

... Applicant

(By Advocate Shri P.P.Khurana )

Vs.

1. Regional Director(NR),  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi.

2. Director, Primary Education,  
MOU, Kashmere Gate, Delhi-6

... . Respondents

(By Advocate Shri V.K.Mehta through  
proxy counsel Shri D.P.Kshetriya, counsel  
for respondent No.1)

(None for respondent No.2 )

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Learned counsel for the applicant submits that although he has contacted the applicant on a number of occasions, he has not received any instructions from him, to enable him to file the rejoinder. He further submits that since he has no instructions to continue with the case, the Court may pass appropriate order in the matter. It is also noted that none appeared on behalf of applicant on 30.10.95 and 13.11.1995.

2. In the above circumstances, this O.A. is dismissed for default and non-prosecution.

*R.K.Ahooja*  
(R.K.Ahooja)  
Member (A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

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